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O.A. No. 165 of 2008

Order dated: 27.06.2008

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Mr. S.K.Ojha, Ld. Counsel appears for the Respondents.

Mr. N.R.Routray, Ld. Counsel for the applicant submits that consequent to the perusal of the counter filed by the Respondents he would like to withdraw the Original Application.

Withdrawal of the application is allowed as not

~~being~~ pressed.


MEMBER (A)